

**OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI,  
ROUSE AVENUE DISTRICT COURT, DELHI**

**ORDER**

Sh. Praveen Kumar S/o Sh. Narendra Kumar, Judicial Assistant, Employee Code- 13260 posted in the General Branch is hereby directed to look after the work of General Branch as Branch Incharge with immediate effect.

This order has been issued with prior approval of Ld District and Sessions Judge,RADC.

*Note: Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.*

Sd/-  
(Vimal Kumar Yadav)  
Special Judge,CBI/ Officer Incharge,  
Administration Branch

**No E-7689-7703/DJ/P&T/Admn/Lockdown/RADC/2020**

**Dated, Delhi the 29.07.2020**

Copy forwarded for information and necessary action to :

1. Ld. District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
3. The Administrative Officer (J), Admn. II, Delhi for information and necessary action..
4. The Concerned Officials.
- 5.. The PS to Ld District and Sessions Judge.
- 6 Dealing Official Leave Seat, RADC, Delhi
7. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
8. The Dealing Official T&P – II, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi

Sd/-  
Officer Incharge, Administration Branch,  
RADC ,New Delhi

